

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 221
(IB)-1095(ND)2020
IA-2675/2023

IN THE MATTER OF:

M/s. Pearson India Education Services Pvt. ... Applicant/Petitioner Ltd.

Versus

M/s. U.B.S. Publishers Distributors Private ... Respondent Limited

Under Section: 9 of IBC, 2016

Order delivered on 13.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/RP : Adv. Milan Negi, Adv. Nikhil Jha in IA-2675/2023.

For the Respondent : Mr. S.Rajagopalan, R.Chetna Reddy, Advocate in IA-2675/2023.
Adv. Swapnil Gupta, Adv. Vaibhav Mendiratta, Adv. Abhinav Mishra & Adv. Sajal Jain for the Respondent No. 2 &3 in IA-2675/2023.
Adv. Yatendra sharma adv for R-8 & 9.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2675/2023: As prayed by the Ld. Counsel appearing for the Applicant, 2 weeks' time is granted for filing the rejoinder.

Interim order had already passed would remain in operation.

List on 10.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)